

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 303**  
9/252/ND/2020

**IN THE MATTER OF:**

Income Tax Officer Ward 2(4), New Delhi

**.....APPLICANT/PETITIONER**

**Vs**

ROC & Others (M/s. Angesh Trading Company Pvt. Ltd.)

**.....RESPONDENT**

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Puneet Rai, SSC, Adv Ashvini Kr, Adv Rishabh  
Nangia, Adv Nikhil Jain

For the RoC : Mr. Ssaaurabh Indura, Company Prosecutor for ROC

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Arguments heard.

Order **reserved**.

**Sd/-**  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**